

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 244/GT/2013

Date: 25.10.2013

To,
The Executive Director (Electrical)
SJVN Ltd.,
Sharma Niwas, Below BCS,
New Shimla, 171009
Shimla (H.P)

Sir,

Subject: Petition No. 244/GT/2013: Approval of Generation tariff of Rampur Hydro Electric Project (412 MW) for the period from anticipated date of commercial Operation of first unit to 31.03.2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **07.11.2013**:

1. Duly filed in Form 2 and Form 16A.(Soft copy)
2. Soft copy of form 3.
3. The closing date of withdrawal of loan as per loan agreement was 31/03/2013 (page no. 74) of petition. However, the last withdrawal shown in form-14 of the petition is 15/05/2013.
4. Clarification as to the method of calculating Interest and finance charges on loan amounting to \$400 million from World Bank in USD (Form 14) shall be submitted along with the editable soft copy.
5. Copy of Revised Cost Estimate along with Draft PIB note with necessary appendices and annexure in respect to the generating station submitted to Ministry of Power for its approval shall be submitted.
6. The calculation of FERV shows ₹200.51 (working Form 14). However, Form 5B shows an amount of ₹200.66 crore. Hence, justification for the difference shall be submitted.
7. Date of Drawl, Amount of Drawl, Amount of Repayment, Date of Repayment and Rates of interest with documentary proof in respect of drawl and interest rate in respect of each loan shall be submitted.
8. Copy of the Original scope of work.
9. Copy of Detailed Project Report.
10. Copy of last audited balance sheet.
11. Bank Certificate in respect of LIBOR Rates.
12. Bank Certificate in respect of FERV Rates.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)